



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.08.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 873 of 2022 (PH)	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Jaypee Healthcare Ltd.	Shardul S. Shroff	Divyanshu Gupta Anirudh Singh Anupam Chaudhary

By order of Hon'ble Chairperson

-Sd/-

Registrar